- (i) Large scale employment generation in priority towns.
- (ii) Development of regional infrastructure, transport and telecommunications.
- (iii) Development of land and city level infrastructure in priority towns and countermagnets.
- (iv) Development of express highways and transmission distribution of power.
- (v) Increased plan provision in the central sector, with larger reliance on institutional finance and private sector involvement.
- (vi) Amendments to the NCR Act, and institutional strengthening for more effective implementation of the regional and subregional plans.
- (vii) Vigorous steps for decentralisation of activities from Delhi and to ensure uniform taxes and taiffs over Delhi and rest of the region.

Amendment of the Wanf Act

- *150. DR. ABRAR AHMED: Will the Minister of WELFARE be pleased to state:
- (a) whether Government propose to amend the Waqf Act to streamline its working; and
- (b) if so, what are the details of the proposed amendment?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

- (b) The Wakf (Amendment) Act 1984 could not be enforced due to objections raised by various quarters of muslim community opinion. The main objections to the Amendment Act are as follows:—
- (i) The Wakf Commissioner has been given over-riding powers. He

should be subordinate to the Wakf Board.

- (ii) The Wakf Boards and the Central Wakf Council should be fully autonomous bodies with the least State Control. The Wakf Board should be either totally or largely elected bodies.
- (iii) Objection was also taken to certain specific provisions relating to 'secular' activities of wakfs, wakf 'alal-aulad, wakf properties denated by non-muslims, musfis, Khairati net annual income etc.

The proposed amendments to Wakf Law aim at meeting these objections on the basis of a general consensus

साक्षरता के प्रसार के लिए स्वैच्छिक सगठनों को अनुदान

> *151. श्री कैलाश नारायण सारण : श्री रशजीत सिंह :

क्या भानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि देश में सातवीं पचवर्षीय योजना के दौराज साक्षरता का प्रसार करने के लिए अनेक स्वैच्छिक संगठनों को वित्तीय सहायता प्रदान की गयी थी,
- (ख) यदि हां, तो उन्त श्रवधि के दौरान कितनी संस्थाओं को वित्तीय सहायता प्रदान की गयी और उनमें से प्रत्येक को कितनी धनराणि दी गयी,
- (ग) क्या सरकार द्वारा उक्ते लेखाओं की जांच की गई है,
- (घ) यदि हां, तो कितनी संस्थाओं का हिसाब तथा कार्य प्रणाली संतोषप्रद पाई गई है,
- (ङ) क्या सरकार ने भविष्य में उन संस्थाओं को वित्तीय सहायता न देने का निर्णय किया है, जिनकी कार्य प्रणाली संतोषप्रद नहीं है, और
- ् (च) यदि नहीं, तो उसके क्या कारण है ?

- भाव्य संवाधन विकास नंदी (श्री अर्जन सिंह) : (क) जी हो,।
- (ख) एक विवरण सभा पटल पर रख दिया गया है। दिखिए परिशिष्ट 164 श्रनपत्न संख्या 201
- (ग) जी नहीं, सःमान्य वित्तीय नियमी भौर योजना के अनसरण में सनदी लेखापाल द्वारा पराक्षित, स्रनदान-प्राप्त संस्थास्रों के लेखों को सरकारी ग्रन्दान के लेखों के निपटान के लिए स्वीकार किया जाता है।
- (घ) 537 मत्मलों को छोडकर सहायत अनुदान के सभी मामलों के सबंध में उपयोगित् प्रमःण पन्न जारी कर दिए गए है ।
 - (ङ) जी, हां।
 - (ब) प्रश्न नहीं उठता ।

Production of Steel

*152. SHRI CHIMANBHAI MEHTA -

SHRIMATI MIRA DAS:

Will the Minister of STEEL be pleased to state.

- (a) whether the targets for steel products have been achieved in the current year;
- (b) if so, what is the total production of various steel items produced in public and private sectors during the last three years;
- (c) what is the price hike during the last three years and the reasons therefor:

- (d) whether it is a fact that the coknig coal for production process of steel is not available in enough quantity in our country: and
- (e) if so, the details of import of coal and the foreign exchange incurred thereon during the last one year?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): (a) The amin producers (Steel Authority of India Limited. Tata Iron and Steel Company Limited and Visakhapatnam Steel Plant) achieved 98 percent of the production target for saleable steel and 91 percent of the production target for finished steel during the first three months of the current year, 1992-93.

(b) The total production of various items of finished steel in public and private sectors during the last three years has been as follows:

(in million tonnes)

	Yea	Friduction		
1989-90	-			13 00
1990-91			•	13.53
1991-92		,		14.20

(e) The increase in prices of items produced by the integrated plants during the Jast three years with reasons are as under:

Effective date		Increase		Reasons		
02-06-1989				1 5%	Increase in Railway freight.	
20-03-1990				1.5%	Increase in excise duty.	
18-09-1990	•	•		5%	General price increase to meet escalations in input prices and to cover the increase in the **EGEAF levy and *FEF levy.	
26-07-1991		-	-	An average of Rs. 36/T on steel and Rs. 15/T on pig iron.		